

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/65/2022 in Company Petition /16/2022
NAME OF THE COMPANY	Anjana Explosives Ltd
NAME OF THE PETITIONER(S)	Dommeti Surya Prabha
NAME OF THE RESPONDENT(S)	Anjana Explosives Ltd
UNDER SECTION	241

ORDER

The matter is adjourned to 22.12.2022.

Sd/-
MEMBER TECHNICAL

Sd/-
MEMBER JUDICIAL